## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 204 of 2010

Dated: 26<sup>th</sup> April, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Faridabad Industries Association & Ors.. Appellant (s)

Versus

Haryana Electricity Regulatory	
Commission & Ors.	 Respondent(s)

Counsel for the Appellant (s)	:Mr. Anand K Ganesan Ms. Swapna Seshadri
Counsel for the Respondent (s)	:Mr. Amit Kapur Mr. Shyamal Sarkar Mr. Rajesh Gupta Mr. Apoorva Misra Ms. Shikha Ohri for HERC Mr. Rajesh Monga Officr of

HERC

## <u>ORDER</u>

Heard learned Counsel for the parties. Learned Counsel for the Appellant undertakes to9 file written submission by 09.05.2011 after serving copy on the other side. Thereafter Respondent may file written submissions by 19.5.2011.

Post the matter for reporting compliance on 23.05.2011.

(Jusice P.S. Datta) Judicial Member Member (Rakesh Nath) Technical

PK/RKT